

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

Subject: Webinar- Online Special Training Programme- Interactive Session on use of Information and Communication Technology (ICT) for efficient Docket Management.

ORDER

No: 2554/2021/RG Dated: 23-04-2021

All the Judicial Officers of Union Territories of Jammu & Kashmir and Ladakh are hereby nominated to participate in **Webinar- Online Special Training Programme-Interactive Session on use of Information and Communication Technology (ICT) for efficient Docket Management** scheduled to be held on Saturday, 24th of April, 2021 at 03:30 PM to 04:30 PM, through virtual mode.

By Order.

(Jawad Ahmed)
24/4/2021
**(Jawad Ahmed)
Registrar General**

No: 4350-59/RG/GS

Dated: 23-04-2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir,
4. Registrar Rules, High Court of J&K,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
..... for information.
6. Director, J&K Judicial Academy, Jammu for information and necessary action.
7. All the Judicial Officers of UTs of J&K and Ladakh for information and with the request to participate in the subject programme.
8. CPC e-Courts High Court of J&K, for uploading the same on the official website of the High Court.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
10. Office File.

(Jawad Ahmed)
24/4/2021
Registrar General